

Organising of Guerilla Type Warfare in Kashmir

*617. SHRI VIRENDRAKUMAR SHAH : Will the Minister of DEFENCE be pleased to state ;

(a) whether his attention has been drawn to provocative statements being made in Pakistan about organising a guerilla type warfare in Kashmir ;

(b) whether he is aware of the fact that an organisation under the name of 'Al Barq' has been formed in Rawalpindi for organising subversive activities in Kashmir ; and

(c) whether steps have been taken sufficiently in advance to thwart such subversive activities before they erupt and if so, details thereof ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) and (c). Attention is invited to the answer given to Starred Question No. 606 today.

Differences in Indo-Pak Survey Conference

*618. SHRI SITARAM KESRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the conference of Survey officials of India and Pakistan in the last week of January, 1970 had to be adjourned because of the sharp differences between the two delegations ;

(b) if so, the details of the reasons which lead to differences between the two delegations ; and

(c) the steps Government propose to take in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c). Due to certain technical differences re-

garding demarcation of the Malda-Rajshahi sector of the India-East Pakistan border, the 93rd Conference of the Directors of Land, Records and Survey of East Pakistan and West Bengal was adjourned. It was resumed the next day. The technical differences are expected to be resolved at the next conference.

Talks with other countries on Jute and Cotton Textiles

619. SHRI MADHU LIMAYE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there have been any talks between USA and India, and India and other developed countries on Jute and cotton textiles; and

(b) if so, the results achieved ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK). (a) and (b). U.S.A. does not maintain any restrictions on the import of jute goods. Nevertheless, during the visits of the Indian Delegation to USA in January 1970, the steps required to promote export of our jute goods to the USA were discussed. Follow up action is being taken. So far as the EEC is concerned, an Agreement has already been signed between EEC and India on 27th February 1969, a copy of which was placed on the Table of the House in reply to Starred Question No. 214 answered on the 4th March 1970. Further discussions on tariff and non-tariff matters are expected to take place shortly. Discussions were also held with the UK in regard to the level of quota of jute goods to be imported into the UK during the year 1970-71. The British Government have announced that the quota level would be the same as in the year 1969-70.

Bilateral discussions have started on the question of regulating the trade in Indian cotton textiles with USA, EEC and UK. This is within the framework of the Geneva Long Term Agreement for textiles and the offers made by the developed countries under the UNCTAD General Scheme of Preferences. These discussions are wide

ranging in character and will cover problems encountered by India in individual markets such as the British proposal to impose a 15 per cent tariff on imports from Commonwealth countries with effect from 1st January 1972, the tariff treatment in other markets under the General Scheme of Preferences etc.

Suggestion given by India to Czechoslovakia for joint marketing of products in third countries

*620. SHRI P.C. ADICHAN : Will the Minister for FOREIGN TRADE be pleased to state :

(a) whether Government have suggested to Czechoslovakia for joint marketing of products in third countries ;

(b) if so, the details of the proposal; and

(c) Czech Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) (a) and (b). Joint Marketing in third countries of products made in either of the countries is one of the recommendations made by the Indo-Czechoslovak Joint Committee on Economic, Trade and Technical Cooperation. The Foreign Trade Organisations in the two countries have been considering such possibilities though nothing concrete by way of actual exports has so far materialised.

भारत का जेटाह सम्मेलन में भाग लेना

*621. श्री रघुवीर सिंह शास्त्री : क्या बंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 23 मार्च, 1970 को जेटाह में इस्लामी देशों के विदेश मंत्रियों का सम्मेलन हुआ था ;

(ख) किन देशों ने इसमें भाग लिया था और उसमें किन-किन विषयों पर चर्चा हुई ; और

(ग) इस मामले में भारत सरकार की क्या प्रतिक्रिया है और भविष्य में ऐसे साम्प्रदायिक सम्मेलनों में भारत के भाग लेने के बारे में नीति सम्बन्धी क्या निर्णय किया गया है ?

बंदेशिक-कार्य मंत्री (श्री बिनेश सिंह) :
(क) से (ग). सदन की मेज पर एक विवरण रख दिया गया है ।

विवरण

सऊदी अरब की सरकार द्वारा जारी की गई प्रेस विज्ञप्ति के अनुसार, निम्नलिखित 24 देशों ने इस सम्मेलन में शामिल होने का निमंत्रण स्वीकार कर लिया है —

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| 1. अफगानिस्तान | 13. मारितानिया |
| 2. अल्जीरिया | 14. मोरक्को |
| 3. कैमरोन | 15. नाइजर |
| 4. गैम्बिया | 16. पाकिस्तान |
| 5. गिनी | 17. सऊदी अरब |
| 6. इन्डोनेशिया | 18. सेनेगल |
| 7. ईरान | 19. सोमालिया |
| 8. जोर्डन | 20. सूडान |
| 9. कुवैत | 21. ट्यूनीसिया |
| 10. लेबनान | 22. तुर्की |
| 11. लीबिया | 23. संयुक्त अरब गणराज्य |
| 12. मलेशिया | 24. यमन अरब गणराज्य |

इस सम्मेलन की ठीक-ठीक कार्य सूची अभी ज्ञात नहीं है ।

इस मामले में भारत सरकार की नीति सदन में पहले भी बताई जा चुकी है । भारत सरकार राजनीतिक उद्देश्यों की पूर्ति के लिए धर्म से काम लेने के खिलाफ है । धार्मिक सम्मे-